

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No.1837 of 2021**

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Manan Seikh @ Mannan Shekh & Others

.... .... .... Petitioners

Versus

The State of Jharkhand

.... .... .... Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioners : None

For the State : None

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**Order No.02 Dated- 22.04.2021**

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this case after a week.

**(Anil Kumar Choudhary, J.)**